

Nagpur_Act_Code_Name_Wise

ACT CODE	ACT DESCRIPTION
99	ACT NOT KNOWN
327	ADMISSION AYURVED COURSE
178	ADMISSION B.ED.COURSE
199	ADMISSION D.ED.COURSE
317	ADMISSION DENTAL COURSE
185	ADMISSION ENGINEERING &TECHNOLOGY COURSE
272	ADMISSION HOMEOPATHY COURSE
323	ADMISSION POSTAL D.ED COURSE
257	ADMISSION TO AGRICULTURAL SCIENCE COURSE
266	ADMISSION TO LL.B. COURSE
261	ADMISSION TO M.B.A. COURSE
149	ADMISSION TO M.B.B.S.
264	ADMISSION TO P.G. COURSE IN MEDICINE
265	ADMISSION TO PHARMACY COURSE
1	ADVOCATES ACT 1961
256	AFFIL./RECOG./WITHDR.OF AFFIL.OF EDN.INS
242	AIR (PREVEN.& CONTROL OF PUL.) ACT 1981
18	AIR CORPORATION ACT 1953
177	AIRPORT AUTHORITY OF INDIA ACT 1994
222	ALL INDIA COUNCIL FOR TECH.EDN.ACT 1987
15	ALL INDIA SERVICES ACT 1951
303	ANCIENT MON.& ARCHE.SITES & RAM.ACT 1958
227	APPRENTICES ACT 1961 WITH RULES 1985
252	APPROVAL OF APPOINTMENT (TEACHER/LECT.)
202	ARBITRATION ACT 1940
229	ARBITRATION AND CONCILATION ACT 1996
161	ARCHITECTS ACT 1972
205	ARMY ACT & RULES 1950
304	BANKING COMP(ACQ.&TRANS.OF UNTKG)ACT1970
3	BANKING REGULATION ACT 1949
79	BEEDI & CIG WORKERS(COND.OF EMP)ACT 1966
310	BENAMI TRANSACTION ACT 1988
308	BIRTHS,DEATHS AND MARRIAGE REG.ACT 1886
213	BOMBAY (DRUGS) CONTROL ACT 1960
410	BOMBAY AERIAL ROPEWAYS ACT 1956
407	BOMBAY AGRI.PESTS & DISEASES ACT 1947
403	BOMBAY AGRICULTURAL DEB.RELIEF ACT 1947
412	BOMBAY BETTING TAX ACT 1925
413	BOMBAY BUILD.(CON.ON ERECTION)REG.1950
488	BOMBAY CHILDREN ACT
14	BOMBAY CINEMA REGULATION ACT 1953
414	BOMBAY COURT FEE ACT 1959
284	BOMBAY DENATURE SPIRIT RULES
425	BOMBAY ELECTRICITY DUTY ACT 1958

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108	BOMBAY ENTERTAINMENT DUTY ACT 1923
429	BOMBAY ESSENTIAL COM.& CATT(CONT)ACT1958
435	BOMBAY FODDER & GRAIN CONTROL ACT 1939
434	BOMBAY FORFEITED LANDS RESTOR.ACT 1938
436	BOMBAY FORWARD CONTRACT.CONTROL ACT 1947
514	BOMBAY FURLOUGH & PAROLE REULES 1959
438	BOMBAY GAS SUPPLY ACT 1939
437	BOMBAY GENERAL CLAUSES ACT 1904
66	BOMBAY GOVT.PREMISES (EVICTION) ACT 1955
209	BOMBAY H.C. SERVANTS(CONDUCT)RULES 1989
119	BOMBAY HIGHWAY ACT 1955
441	BOMBAY HINDU WOM.RIGHTSTO PRO(EX..ACT 47
235	BOMBAY HOMEGUARD ACTS WITH RULES 1947
439	BOMBAY HOUSING BOARD ACT 1948
4	BOMBAYIndustr.RELATIONS ACT, 1946
267	BOMBAY INFER.VILLGE WATANS ABO.ACT 1959
273	BOMBAY JUDI SERVICE RECUIT. RULES 1956
445	BOMBAY KHADI &VILLAGEIndustr.ACT 1960
16	BOMBAY LAND REQUISITION ACT, 1948
449	BOMBAY LEGIS.MEM.(REMOVAL OF DIS)ACT1956
448	BOMBAY LIFTS ACT 1939
447	BOMBAY LOT(CONT.& TAX)PR.COM.TAX)ACT1958
417	BOMBAY LOTTERIES (C&T)PRIZE COMPUTATION ACT 1958
5	BOMBAY METROP.REGION.& DEV.AUTH.ACT 1974
158	BOMBAY MINOR MIN.EXTRACTION RULES 1955
282	BOMBAY MOLASSES RULES 1955
253	BOMBAY MOTOR VEHICLE TAX ACT 1958
457	BOMBAY NON-AGRICULTURAL LOANS ACT 1928
458	BOMBAY NON-TRADING CORPORATION ACT 1959
459	BOMBAY NURSING HOM.REGISTRATION ACT 1949
465	BOMBAY PERSONAL INAMS ABOLITION ACT 1952
478	BOMBAY POLICE ACT
17	BOMBAY PORT TRUST ACT 1889
8	BOMBAY PRE OF FRG& CON HOLDING ACT-1947
133	BOMBAY PROHIBITION ACT 1949
112	BOMBAY PROHIBITION ACT.
147	BOMBAY PROVINCIAL MUN.COR ACT 1949
126	BOMBAY PROVINCIAL MUNICIPAL CORPORATIONS ACT-1949
10	BOMBAY PUBLIC TRUSTS ACT 1950
283	BOMBAY RECTIFIED SPIRI(TR.IN BOND)R.1955
68	BOMBAY RENT ACT
19	BOMBAY RENTS HOTEL&LODGING HOU.RA.1947
207	BOMBAY SALES TAX ACT 1959
218	BOMBAY SER.INAM USE.TO COMM.ABL.ACT 1953

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9	BOMBAY SHOPS & ESTABLISHMENT ACT
166	BOMBAY STAMPS ACT 1958
2	BOMBAY TENANCY & AGRICULTURAL LANDS ACT
12	BOMBAY UNIVERSITY ACT 1974
13	BOMBAY VILLAGE PANCHAYAT ACT 1958 & RULS
11	BOMBAY VILLAGE PANCHAYAT ACT 1968
139	BOMBAY WEIGHTS & MEA.(ENFR)ACT 1952 &58
399	BOMBAY WILD ANI& WILD BIRDS PRO.ACT 1951
440	BOMBAY(HOME0.& BIO-CHEMIC)PRC.ACT 1959
306	BONDED LABOUR SYSTEM(ABOLITION)ACT 1976
307	BORDER SECRUTIY FORCE ACT 1968
20	C.P.C.- (INTERLOCUTORY ORDER)
21	C.P.C.- (NON-INTERLOCUTORY ORDER)
251	CABLE TELEVISION NETWORK(REG)ACT 1995
231	CANCELLATION OF LICENCE FOR FAIR PRI.SHP
232	CANCELLATION OF LICENCE FOR KEROSENE
236	CANCELLATION OF LICENCE FOR LIQUOR
321	CANTONMENTS ACT 1924
311	CAPITAL ISSUES(CONTROL)ACT 1947
312	CARRIERS ACT, 1865
121	CASTE CLAIM - NT
120	CASTE CLAIM - OBC
117	CASTE CLAIM - SC
115	CASTE CLAIM - ST
123	CASTE CLAIM - VJ
208	CEN.SALES TAX ACT 1956 & RULES 1957(BBY)
250	CENSUS ACT 1948
299	CENTRAL CIVIL SER.(CLAS.CON.&APEL)RULES
162	CENTRAL CIVIL SER.(PENSION)RULES 1972
22	CENTRAL EXCISE & SALT ACT 1944 & RULES
140	CENTRAL EXCISE TARIFF ACT 1985 & RULES
260	CENTRAL INDUS.SEC.FORECES ACT 1968 &RULS
371	CENTRAL RESERVE POLICE FORCE ACT 1949
322	CHARITABLE ENDOWMENTS ACT1890 WITH RULES
318	CHARTERED ACCOUNTANTA ACT 1949
319	CHILD LABOUR(PROHIBITION & REG.)ACT 1986
313	CHILD MARRIAGE RESTRAINT ACT 1929
91	CODE FOR DIST. JUDGE MATTERS
90	CODE FOR HC OFFICE MATTERS
469	COFEPOSA (ACT. 1974)
228	COMMISSIONS OF INQUIRY ACT 1952
155	COMPANIES ACT 1956
334	CONSERV.OF F.EXC.&PRE.OF SMUG.ACTI.ACT74
466	CONSTITUTION OF INDIA

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275	CONSUMER PROTECTION ACT 1986
509	CONTEMPT OF COURT ACT
24	CONTRACT LAB(REG.& ABOLITION) ACT 1970
77	COPY RIGHT ACT 1957
315	COURT FEES ACT 1870
467	CRIMINAL PROCEDURE CODE (CR.PC)
23	CUSTOMS ACT
25	CUSTOMS ACT, 1962
26	DISPLACED PERSONS(C&R) ACT 1954
325	DOCK WORKERS(REGU.OF EMPLOY.)ACT 1948
486	DOWRY ACT
212	DRUGS (PRICE CONTROL) ORDER
190	DRUGS & COSMETICS ACT 1940
211	DRUGS AND COSMETIC ACT 1940
168	ELECTRIC (SUPPLY)ACT 1948
330	ELECTRICITY ACT 1910
193	ELECTRICITY REGULATORY COMMS. ACT 1998
331	EMPLOYMENT EXC.(COM.NOTI.OF VAC.)ACT1959
359	EMPLOYMENT OF MAN.SCA.&CONS.OF D(P)ACT93
225	ENVIRONMENTAL LAWS MATTERS
333	EQUAL REMUNERATIONS ACT 1976 WITH RULES
97	ESSENTIAL COMMODITIES ACT
332	ESSENTIAL SERVICES MAINTENANCE ACT 1968
118	ESSENTIAL COMMODITIES ACT 1955
329	ESTATE DUTY ACT 1953
490	EXPLOSIVE SUBSTANCES ACT
29	FACTORIES ACT 1948
27	FACTORY ACT
28	FAMILY COURT ACT 1984
505	FAMILY COURT ACT 1985
337	FERTILIZER CONTROL ORDER
483	FOOD ADULTERATION ACT
137	FOREIGN EXCHANGE MANAGEMENT ACT 1999
338	FOREIGN EXCHANGE REG.ACT 1973'WITH RULES
339	FOREIGNERS ACT 1946'WITH RULES
276	FOREST(CONSERVATION)ACT 1980
200	FREEDOM FIGHTER PEN.SCH.1972 & 1980 MTRS
341	GEN.INSURANCE BUSINESS(NATIONAL.)ACT1972
316	GOLD CONTROL ACT
342	GOLD(CONTROL)ACT 1990
226	GRANT OF ASHARAM SCHOOL MATTERS
224	GRANT OF JUNIOR/SENIOR COLLEGE MATTERS
125	GRANT OF LICENCE FOR FAIR PRICE SHOP
238	GRANT OF LICENCE FOR KEROSENE

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249	GRANT OF LICENCE FOR LIQUOR
274	GRANT OF PRIMARY SCHOOL MATTER
182	GRANT OF SECONDARY SCHOOL MATTERS
31	GUARDIAN AND WARDS ACT 1890
154	H R A ACT 1988
555	HABEAS CORPUS
248	HINDU ADOPTION AND MANITENANCE ACT 1956
30	HINDU MARRAGE ACT
32	HINDU MARRIAGE ACT 1955
132	HINDU MINORITY & GUARDIANSHIP ACT 1956
344	HINDU SUCCESSION ACT 1956
348	HINDU WIDOWS REMARRIAGE RE. 1983
345	HIRE PURCHASE ACT 1972
320	HOMEOPATHY CENTRAL COUNCIL ACT 1973
346	HOMEOPATHY CENTRAL COUNCIL ACT 1973
245	HYDERAABAD HO.(RENT,LEA,EVIC)CONT.ACT 54
134	HYDERABAD ABOL.OF INAM & CAS.GRAN.ACT 52
143	HYDERABAD ATIYAT ENQUIRIES ACT 1952
150	HYDERABAD EVI.OF H.&LODG.CONTR.ACT 1954
86	HYDERABAD RENT CONTROL ACT 1954
87	HYDERABAD TENANCY & AGRI.LAND ACT 1950
326	IMPORT & EXPORT ACT
352	IMPORTS AND EXPORTS(CONTROL) ACT 1947
33	INCOME TAX ACT, 1961
485	INDIAN ARMS ACT
305	INDIAN BOILER ACT 1923
314	INDIAN CHRISTAIN MARRIAGE ACT 1872
237	INDIAN CONTRACT ACT 1872
36	INDIAN DIVORCE ACT 1945
512	INDIAN ELECTRICITY ACT 1986
517	INDIAN EVIDENCE ACT 1872
85	INDIAN FOREST ACT
106	INDIAN FOREST ACT 1972 & BOM.FOREST RULE
258	INDIAN MEDICAL CENTRAL COUNCIL ACT 1970
37	INDIAN MEDICAL COUNCIL ACT- 1956
280	INDIAN MEDICINE CENTRAL COUNCIL ACT 1970
263	INDIAN PARTNERSHIP ACT 1932
468	INDIAN PENAL CODE (I.P.C)
374	INDIAN POST OFFICE ACT 1898
38	INDIAN RAILWAYS ACT 1989
288	INDIAN REGISTRATION ACT 1908
39	INDIAN SUCCESSION ACT 1925
391	INDIAN TELEGRAPH ACT 1885
349	INDUSTRIAL DIS.(BANK.&INSU.COMP)ACT 1949

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40	INDUSTRIAL DISPUTES ACT 1947.
351	INDUSTRIAL FIN.CORPN.TRAN.OF UND. ACT 93
270	INDUSTRIES (DEVELOPMENT REG.)ACT 1951
324	INSECTICIDES ACT
350	INSECTICIDES ACT 1968
281	INSECTICIDES ACT, 1968
157	LAND ACQUISITION ACT - APPEAL
42	LAND ACQUISITION ACT 1894 - WRIT PET.
355	LEGAL SERVICE AUTHOR. ACT 1987 WITH RULE
354	LIFE INSURANCE CORPORATION ACT 1956
109	LIMITATION ACT 1963
233	LOTTERIES (REGULATION)ACT 1998
518	M. R. T. P. U. L. P.
203	M.E.P.S.ACT 1977 AND RULES 1981
472	M.P.D.A. (ACT. 1981)
47	MAH..REGIONAL TOWN PLANNING ACT 1966
409	MAH.ABO.OF SUB.PRO.RIGH.TO MINES...ACT85
405	MAH.ADV. WELFARE FUND ACT 1981
408	MAH.ADVERTISEMENT TAX ACT 1967
107	MAH.AGRI. PRODUCE MKTG.REG.ACT 1963
406	MAH.AGRI.INCOME TAX ACT 1962
44	MAH.AGRI.LANDS(CEILING)ON HLDN.ACT 1961
57	MAH.AGRI.UNIVERSITIES ACT 1983
411	MAH.ANI.& FISH.SCI.UNI.ACT 1998
404	MAH.ANIMAL PRESERVATION ACT 1947
402	MAH.APARTMENT OWNERSHIP ACT 1970
421	MAH.CASINOS(CON.&TAX ACT 1976)
415	MAH.CHIT FUNDS ACT 1974
268	MAH.CIVIL SERVICES(SER.CON) RULE 1981
45	MAH.CO-OPERATIVE SOCIETY ACT 1960
244	MAH.CONS.OF HOLDING & PREV.& FRAG.ACT
179	MAH.COTTON GINNING & PRES.FACT.&RULES 64
262	MAH.COUNTRY LIQUOR RULES 1973
422	MAH.DEBT RELIEF ACT 1975
278	MAH.DIST.PLAN.COMMI(CONSTI.&FUNC.)ACT 98
424	MAH.DRINKING WATER SUP.REQUI.ACT 1983
430	MAH.EDU.INS.(PRO.OF CAP.FEE)ACT 1987
427	MAH.EDUCATION & EMP.GUAR.(CESS)ACT 1962
428	MAH.EDUCATIONAL INS.(TRN.OF MAN.)ACT1971
135	MAH.EDUCATIONAL INSTITUTION(MAG)ACT 1976
426	MAH.ESSENTIAL SER.MAINTAINENCE ACT 1970
279	MAH.ESSESTIAL SERVICES MAINTEN.ACT 1999
433	MAH.FISHERS ACT 1960
423	MAH.GROUND WATER(REG.FOR DRINK...)ACT93

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442	MAH.HORTICULTURE DE.COR.ACT 1984
46	MAH.HOUSING & AREA DEVELOPMENT ACT 1975
443	MAH.INCREASE OF LAND REV.SPL.ASS.ACT 74
142	MAH.INDUSTRIAL DEVELOPMENT ACT 1961
239	MAH.IRRIGATION ACT 1976
291	MAH.JEEVAN AUTHORITY ACT 1976
419	MAH.KEEP.& MOVE.OF CATTLE IN U...ACT 76
446	MAH.KHAR LANDS DEVELOPMENT ACT 1979
210	MAH.LAW OFFICER(APP,C.& S & R)RULES 84
129	MAH.LOCAL AUTH.MEM.DISQUALIF.ACT 1986
286	MAH.LOKAYUKTA & UPLOKAYU.ACT1971
455	MAH.MARINE FISHING REG.ACT 1981
451	MAH.MATHADI H.& OTH.MANU.WOR....ACT 1969
148	MAH.MEDICAL PRACTITIONERS ACT 1961
127	MAH.MEDICAL PRACTITIONERS ACT 1961
146	MAH.MINES,MINERALS EXTRA.(V.R)RULES 1966
432	MAH.MINOR FOREST PRO.(REG.OF TR.ACT 1969
116	MAH.MUN.COUN.NAGAR PAN.& IND.TOW.ACT 65
48	MAH.MUNCIPALTIES ACT 1965
293	MAH.NON-AGRI.UNIVERSITY(C.OF S)STD.CODE
460	MAH.NURSES ACT 1966
49	MAH.OWNERSHIP FLATS ACT 1963
444	MAH.PREVENTION OF WATER POLL.ACT 1969
234	MAH.PRIMARY EDUCATION ACT & RULES 1947
50	MAH.PRIVATE FOREST ACQUISITION ACT 1975
462	MAH.PRIVATE SECURITY GUARD ACT 1981
138	MAH.PROJ.AFFECTED PER.REHABI.ACT 1986
464	MAH.PUB.LIBRARIES ACT 1967
254	MAH.PUB.SERVICE(SUBORDINATE)SE.B.ACT1973
463	MAH.PUBLIC SER.(SUB.)SELEC.BRD.ACT 1973
186	MAH.PUBLIC SERVICE COMMISSION MATTER
58	MAH.PURCHASE TAX ON SUGARCANE ACT 1962
113	MAH.RAW COTTON (PRO.PROCEE. MKTG)ACT 71
285	MAH.REG.OF MARR.BU.& REGIS.OF MAR.ACT 99
52	MAH.REGIONAL TOWN PLANNING ACT 1966
289	MAH.REGISTRATION RULES 1961
152	MAH.RENT CONTROL ACT 1999
456	MAH.REQUISITION.(CONT.)OF M.V.ACT 1953
122	MAH.RES.OF PRO. DISPLACED PER. ACT 1976
243	MAH.RESTO.OF LANDS OF SCH.TRIBE ACT1974
130	MAH.SEC.& HIGH.SEC. EDUN.BOARD REG.1977
153	MAH.SPECIFIED COOP.SO.ELEC.COM.RULES1971
295	MAH.STATE BOARD OF TEC.EDN.ACT 1997
450	MAH.STATE LEG.PRO.(PROT.OF PUB.)ACT 1969

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290	MAH.TRUCK TERMINAL(REG.OF LOCA.)ACT 1995
111	MAH.UNIVERSITY ACT 1994
214	MAH.UNIVERSITY OF HEALTH SCI.ACT 1998
453	MAH.VETERINARY PRAC.ACT 1971
452	MAH.VEXATIOUS LITIGATION (PREV)ACT 1971
269	MAH.VILLAGE POLICE ACT 1967
240	MAH.WATER SUPPLY SEWAGE BOARD ACT1976
105	MAH.ZP & PANCHAYAT SAMITIES ACT 1961
41	MAHARASHTRA CO-OP. SOCIETIES ACT (SEC.2 (20))
43	MAHARASHTRA LAND REVENUE CODE
516	MAHARASHTRA PRISION MANUAL 1979
92	MAHARASHTRA RAW COTTON (PROCUR.PROC & MARK)ACT 71
59	MAJOR PORT TRUSTS ACT 1963
259	MAMLATDAR COURT ACT 1906
292	MARATHWADA UNIVERSITY ACT 1974
454	MARKETS AND FAIRS ACT 1862
360	MATERNITY BENEFIT ACT 1961 WITH RULES
302	MED.COUNCIL OF INDIA(REG)ON GR.MED.EDN97
172	MERCHANT SHIPPING ACT 1958
53	MINE & MINARAL ACT
60	MINES & MINERALS (REG.& DEVELP) ACT 1957
61	MINIMUM WAGES ACT, 1948.
356	MONOPOLIES & RESTRICT. TRADE PRA.ACT1969
357	MOTOR TRANSPORT WORKERS ACT 1961
55	MOTOR VEHICLE ACT.
62	MOTOR VEHICLES ACT 1939 & 1988
361	MULTI STATE CO-OP.SO.ACT 1984 WITH RULES
362	MUSLIM WOMEN(PRO.OF RI.& DI.)ACT 1986
336	MUSLIM WOMENS (DIVORCE PROTECTION ACT)
473	N.D.P.S.A. (ACT. 1985)
471	N.S.A. (ACT. 1980)
176	NANDED SIKH GURU.SACH.SHR.HAZ.AP.SA 1956
124	NATIONAL AIRPORTS AUTHORITY ACT 1985
309	NATIONAL COMMISSIONER FOR B.C.ACT 1993
358	NATIONAL COMMISSIONER FOR MINO.ACT 1992
400	NATIONAL COMMISSIONER FOR WOMEN ACT 1990
128	NATIONAL COUNCIL FOR TEACHER EDN.ACT1993
364	NATIONAL HIGHWAY ACT 1956 WITH RULES
363	NAVY ACT 1957
63	NEGOTIABLE INSTRUMENTS ACT 1881
56	NEGOTIABLE INSTRUMENTS ACT.
170	NO-CONFIDENCE MOTION (GRAM PANCHAYAT)
169	NO-CONFIDENCE MO.(MUNICIPAL CORPORATION)
184	NO-CONFIDENCE MOTION (COOPERATIVE)

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167	NO-CONFIDENCE MOTION (MUNICIPAL COUNCIL)
163	NO-CONFIDENCE MOTION (ZILLA PARISHAD)
164	NORTH MAHARASHTRA UNIVERSITY ACT 1994
223	NOTARIES ACT 1951 & RULES 1952
144	OCTRAI RECOVERIES/PAYMENTS
365	OFFICIAL LANGUAGES ACT 1963
340	OFFICIAL SECRET ACT
366	OFFICIAL SECRET ACT 1923
82	OTHERS
370	PASSPORT ACT 1967
375	PATENTS ACT 1970
367	PAYMENT OF BONUS ACT 1965
114	PAYMENT OF GRATUATY ACT 1972
64	PAYMENT OF WAGES ACT 1936
145	PERSON WITH DIS.(EQ.OPP.PRO.F.P)ACT 1995
174	PETROLEUM ACT 1934
219	PHARMACY ACT 1948
377	POISONS ACT 1919
65	PRESIDENCY SMALL CAUSES COURT ACT 1882
368	PRESS & REGISTRATION OF BOOKS ACT 1867
247	PRESS COUNCILS (PRO.FOR INQUI.)REG.1979
246	PRESS COUNCILS ACT 1978
328	PRESS REGISTRATION AND BOOKS ACT 1967
477	PREVENTION OF CORRUPTION ACT
511	PREVENTION OF GAMBLING ACT 1987
165	PRO.OF TRADE & MARCHANDISE MARK.ACT 1958
484	PROBATION OF OFFENDER ACT
294	PROJECT AFFECTED DISPLACED PER.ACT 1976
479	PROTECTION OF CIVIL RIGHT ACT
508	PROTECTION OF HUMAN RIGHTS ACT 1993
494	PROVIDENT FUND ACT
369	PROVINCIAL INSOLVENCY ACT 1920
277	PROVISIONS OF PANCAYATS EX.OF(S.AR)ACT96
376	PUB.PRE.(EVICTION OF UNAUTH.OCCU)ACT1971
343	PUBLIC GAMBLING ACT 1867
159	PUBLIC INTEREST LITIGATION
180	PUBLIC INTEREST LITIGATION MATTERS
378	PUBLIC PRO.FUND ACT 1968 WITH SCHEME
67	PUNE UNIVERSITY ACT 1974
475	RAILWAY PROPERTY (UNLAWFUL POSESSION ACT. 1966)
379	RAILWAY PROTECTION FORCE ACT 1957
382	RECO.OF DEBT DUE TO BANK & FIN.INS.ACT93
131	REGIONAL RURAL BANKS EST. ACT 1976
171	REGISTRATION ACT 1908

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136	REHABILITATION COUNCIL OF INDIA ACT 1992
381	RELIGIOUS ENDOWMENT ACT 1863
383	RELIGIOUS INSTI.(PREV.OF MISUSE)ACT 1988
156	REPRESENTATION OF PEOPLE ACT 1950,1951
69	REQN.& ACQN.OF IMMOVEABLE PRO. ACT 1952
215	RESERVE BANK OF INDIA ACT 1934
188	RESULTS WITHHELD MATTER I.E(SSC HSC.ETC)
380	ROAD TRANSPORT CORPORATION ACT 1950
70	S.C. & S.T. ORDERS (AMENDMENT)ACT.1976
480	S.C., S.T. (PREVENTION ACT)
470	SAFEMA (ACT. 1976)
388	SALE OF GOODS ACT 1930
384	SALES PROMOTION EMPLY.(C.OF S)ACT 1976
101	SALES TAX ACT 1959
71	SECONDARY SCHOOL CODE 1979
385	SECURITIES CONTRACT (REGULATION)ACT 1956
507	SEEDS ACT 1966
335	SERVICE - ABSORPTION/REGULARISATION
372	SERVICE - ADVERSE ENTRIES/REMARKS
221	SERVICE - ALLOWANCES
296	SERVICE - COMPASSIONATE APPOINTMENT
72	SERVICE - COMPULSORY RETIREMENT
192	SERVICE - DATE OF BIRTH
191	SERVICE - DEPARTMENTAL ENQUIRY
206	SERVICE - DISMISSAL/DISCHARGE/TERMINATED
181	SERVICE - FAMILY PENSION
204	SERVICE - PAY FIXATION
201	SERVICE - PENALTY/PUNISHMENT
198	SERVICE - PENSION
197	SERVICE - PROBATION
196	SERVICE - PROMOTION
194	SERVICE - RETIRAL BENEFITS
195	SERVICE - RETIREMENT AGE
189	SERVICE - SENIORITY
220	SERVICE - SUSPENSION
217	SERVICE - TRANSFER
151	SERVICE - VOLUNTARY RETIREMENT
73	SHIVAJI UNIVERSITY ACT 1974
390	SICK INDUSTRIAL COM.(SPL.PRO.)ACT 1985
74	SICK TEXTILE UNDERTAKINGS ACT 1974
386	SLUM AREAS (IMPROVEMENT & CLEA.)ACT 1956
389	SOCIETIES REGISTRATION ACT 1860
387	SPECIAL MARRIAGE ACT 1954
75	SPECIFIC RELIEF ACT 1963

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76	STANDARDS OF WEIGHTS & MEASURES ACT-1976
160	STATE FINANCIAL CORPORATION ACT 1951
183	SUGAR MATTERS
271	SUGARCANE CONTROL ORDER 1966
496	SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN,GIRLS ACT
373	SUSPENSION MATTERS
474	T.A.D.A. (ACT. 1987)
230	TENDER MATTERS
392	TEXTILE UNDERT.(NATIONALISATION)ACT 1995
393	TRADE MARK ACT 1999
80	TRADE UNIONS ACT, 1926
394	TRANSFER MATTER
81	TRANSFER OF PROPERTY ACT 1882
347	TRANSPLANTATION OF HUMAN ORGANS ACT 1994
287	UNION BANK OF INDIA (O&E)DIS.& AP.REG.76
110	UNIVERSITY GRANT COMMISSION ACT 1956
395	UNLAWFUL ACTIVITIES (PREVENTION)ACT 1967
83	URBAN LAND CC & RD ACT 1976
396	VEGETABLE OILS CESS ACT 1983
175	VERIFICATION OF CASTE CLAIM MATTERS
187	WAKF ACT 1954
141	WAKF ACT 1995
241	WATER(PREVE.& CONTROL OF PUL.)ACT 1974
84	WEALTH TAX ACT, 1957
398	WEEKLY HOLIDAYS ACT 1942
493	WEIGHTS & MEASURES ACT
401	WILD LIFE PROTECTION ACT 1972 WITH A.RUL
173	WIRELESS TELEGRAPHY ACT 1933
353	WORKING JOURNALISTS MISC.PRO.ACT 1955
255	WOMEN'S & CHILDREN'S INS.(LICE.)ACT 1956
397	WORKING JOURNALIST(FIX.RA.OF WAGES)ACT58
461	YESHWANTRAO CHAVAN MAH.OPEN UNI.ACT 1989